

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2954  
ANSWERED ON:13.12.2005  
CITIZENSHIP TO AFGHANI CITIZENS  
Ajnala Dr. Rattan Singh; Dhindsa Shri Sukhdev Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been an exodus of Afghanistani Citizens of Indian origin to India during and after turmoil in Afghanistan;
- (b) if so, the number of such persons living temporarily in various parts of the country alongwith their visa period;
- (c) whether the Government proposes to grant them Indian Citizenship in near future;
- (d) if so, the details in this regard; and
- (e) the manner in which the Government proposes to deal in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Yes, Sir.

(b): As per available information, the number of Indian origin Afghan nationals staying in Delhi, Chennai and Faridabad (Haryana) is 18,433; 04 and 853 respectively. Data about other States/UTs is not available. They have been allowed to stay in India upto 30.06.2006.

(c) to (e): Indian Citizenship is granted to foreigners including Afghan nationals as per the provisions of the Citizenship Act, 1955 and Citizenship Rules, 1956. Eligible Afghan nationals can apply for the same to the District Collector of the place of their residence.